

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:7496
ANSWERED ON:22.05.2012
IMPLEMENTATION OF HAKSAR COMMITTEE REPORT
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Will the Minister of CULTURE be pleased to state:

- (a) whether the Government had received the report of the Haksar Committee which was set up to review the role, functioning and goals of the Lalit Kala Akademi;
- (b) if so, the details thereof;
- (c) whether the recommendations of the said committee have been fully implemented;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) & (b) Yes, Sir. The Report of the High Powered Committee, appointed to review the performance of National Akademies and the National School of Drama was received by Government of India in July, 1990.

(c) (d) & (e) The key recommendations of the Committee pertaining to Lalit Kala Akademi (LKA) which were accepted and fully implemented are as follows :

1. Increase in cash prize accompanying the Akademi awards to make it at par with the Awards of other Akademies.
2. Transparency in selection for exhibitions and awards by appointing a Jury.
3. Triennale to be organized directly by LKA instead of a separate organization.
4. Priority to be given for Research & Documentation in contemporary art, in collaboration with State Akademies.
5. Publication of journals and books dealing with traditional art.
6. Close collaboration with State Governments and State Akademies for promoting growth of art associations, art education and for dissemination of art.
7. Discontinuing purchase of works of art from contemporary artists.
8. Maintaining highest standards in selection of exhibits for international exhibitions.

Some of the recommendations have not been implemented because the same were not accepted by the Lalit Kala Akademi. Among them are:

1. Amendments to the Constitution of LKA.
2. Discontinuation of state-wise representation for art organizations in Akademi's General Council.
3. Dissolution of the General Council.
4. Ending the practice of including an Indian Commissioner when exhibitions on contemporary Indian art are organized by foreign art organizations.